

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 11/252 (3)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: **Ajit Mansharamani & Ors.**
V/s.
Registrar of Companies

Section of the Companies Act: **Section 252 (3) of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

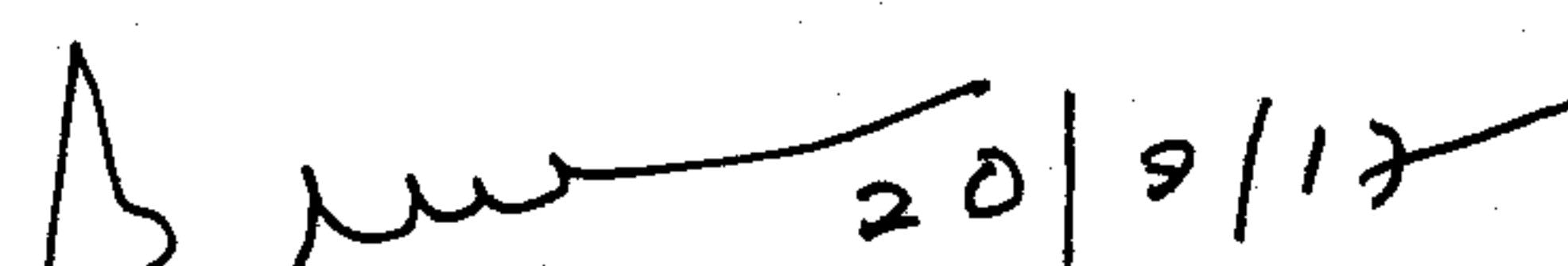
ORDER

None present for both sides.

Copy of the gazette filed.

Reply of Registrar of Companies already filed.

Orders reserved.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 20th day of July, 2017.